

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2456
ANSWERED ON:06.02.2014
CORPORATE SOCIAL RESPONSIBILITY OF PSUS
Naranbhai Shri Kachhadia

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether all the Public Sector Undertakings (PSUs) under his Ministry are committed to implement programmes/ schemes in due discharge of Corporate Social Responsibilities (CSRs);
- (b) if so, the details thereof indicating the salient features of the programmes/ schemes formulated by each PSU and areas earmarked, if any, by the respective undertakings for implementation thereof showing the volume of funds allocated/ spent PSU and area-wise till date;
- (c) whether PSUs have also been permitted to implement CSR programmes/ schemes in regions/ areas far off from their headquarter/production units; and
- (d) if so, the details thereof indicating such outside places where programmes/ schemes implemented by respective PSUs and funds allocated/spent thereon?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): Yes, Madam. According to the Department of Public Enterprises (DPE) Guidelines on Corporate Social Responsibility (CSR) and Sustainability for Central Public Sector Enterprises (CPSEs), each CPSE is required to make a budgetary allocation for CSR and Sustainability activities/projects based on the profitability of the company. However, sick/loss making companies or those having a negative net worth are not mandated to earmark specific funds for CSR and Sustainability activities. The CPSEs under the administrative control of the Department of Heavy Industry (DHI) have been undertaking CSR activities in a wide-range of areas like Skill Development, Health Management, Plantation, Education, Women Empowerment, Infrastructure, Environment Protection, Energy Conservation, Disaster/ Calamity Management. The details of funds utilized by the major/profit making CPSEs on CSR activities during the last 3 years are annexed.

(c) & (d): Though according to the DPE Guidelines on CSR and Sustainability, the companies may locate their CSR projects in any backward area of the country, none of the CPSEs under DHI has implemented CSR activities in the areas away from their headquarters/ production units.